

(2)

Counsel appearing on behalf of the Applicant submits that he represents 47 members.

Counsel for the Applicant is directed to appear before the Liquidator along with all supporting papers in order to prove their claim on their flats within a period of one week. Thereafter, Liquidator is directed to verify the proofs submitted by the Applicant and submit a comprehensive report before this bench within a period of 3 weeks.

List this matter for further consideration on **22.05.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T. KRISHNA VALLI
MEMBER (JUDICIAL)**